## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 662/2016

IN THE MATTER OF:	
Sharda Rawat	Petitioner
v. Kee Projects Limited	Respondent
SECTION: UNDER SECTION 43	3(e), 439 of the Companies Act.
<u>Coram:</u>	Order delivered on 29.06.2017
CHIEF JUSTICE M.M. KUMAR Hon'ble President	
DEEPA KRISHAN Hon'ble Member (T)	
For the Petitioner(s) :	Shri Rakesh Mukhija, Advocate
	<u>ORDER</u>
Order Reserved.	
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	(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

Vineet